

**Scheme Initiated by Commercial Banks Regarding Financing of Primary Agricultural Societies**

2673. SHRI RAGHUNANDAN LAL BHATIA: Will the Minister of FINANCE be pleased to state:

(a) whether any scheme for financing primary agricultural societies have been initiated by the commercial banks;

(b) if so, what amount has been placed at the disposal of Credit Society of Punjab;

(c) whether any branches have been opened by the Commercial Banks in the rural area of Punjab; and

(d) if so, places where the branches have been opened?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) Yes, Sir, in the States of Uttar Pradesh, Haryana, Andhra Pradesh, Madhya Pradesh, Karnataka, Orissa, West Bengal, Jammu and Kashmir, Maharashtra and Bihar.

(b) The scheme has not yet been extended to Punjab. The State Government have not shown much interest in the scheme.

(c) Yes, Sir.

(d) The information is being collected and will be laid on the Table of the House.

**Detention of Russian Book Entitled "Gulag Archipelago" by Customs Authorities**

2674. SHRI P. GANGADEB: SHRI SHRIKISHAN MODI:

Will the Minister of FINANCE be pleased to state:

(a) whether Customs Authorities have withheld Alexander Solzhenitsyn's book "Gulag Archipelago"; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b). Under Government of India's Notification Customs No. 25 dated 9-3-1960, if any newspaper, new sheet, book or other document containing any words, signs or visible representations which undermine or are likely to undermine the friendly relations of India with foreign States, is imported, then their entry into India is prohibited. The consignment was released after completion of scrutiny

**Increasing of India's Exports**

2675. SHRI P. GANGADEB: SHRI SHRIKISHAN MODI: SHRI RAGHUNANDAN LAL BHATIA:

Will the Minister of COMMERCE be pleased to state:

(a) whether there are certain obstacles in the way of increasing India's exports;

(b) whether Government propose to take any steps for the removal of such obstacles; and

(c) if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) to (c). Among the obstacles which exports from India face, mention may be made of inadequate production base, shortage of raw materials, transport and shipping difficulties, competition from synthetics, currency fluctuations, pull of domestic demands and inflationary pressures.

In order to overcome these obstacles policies and programmes are being implemented to identify areas and items with export potential, strengthening of production base especially of export oriented units, arrange supply of raw materials both imported and indigenous at international

prices, simplify the present arrangements regarding issue of import licences and grant of cash compensatory support, establish zonal councils at major Indian ports to resolve the shopping difficulties and introduce a scheme in consultation with the Reserve Bank of India to overcome difficulties in foreign exchange fluctuations.

**Setting up of Export-Import Bank**

2676. SHRI P. GANGADEB:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have received the report of the Committee on the setting up of an Export-Import Bank;

(b) if so, salient features thereof; and

(c) if not, reasons for the delay and when the report is expected to be submitted?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):

(a) to (c). Government is awaiting the report of the Committee which expect to submit it by the end of September, 1974.

**इंटीर और ग्वालियर स्थित जीवन बीमा निगम के क्षेत्रीय कार्यालयों के विस्तार प्राप्त हुई शिकायतें**

2677. डा० लक्ष्मीनारायण वाडेय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या इंटीर और ग्वालियर स्थित जीवन बीमा निगम के क्षेत्रीय कार्यालयों के विस्तार सरकार को शिकायतें मिली हैं ;

(ख) यदि हाँ, तो किस प्रकार की ; और

(ग) इस बारे में सरकार ने क्या कार्यवाही की है ?

**वित्त मंत्रालय में उप-मंत्री (श्रीमती सुशीला रोहतगी) :** (क) जीवन बीमा निगम के इंटीर और ग्वालियर स्थित क्षेत्रीय कार्यालयों के काम-काज के बारे में कुछ शिकायतें प्राप्त हुई थी जिनमें से एक स्वयं माननीय सदस्य से प्राप्त हुई थी।

(ख) इन शिकायतों में गवर्न, टेन फीस का दुरुपयोग और कार्य विधि सम्बन्धी अनियमितताओं के आरोप लगाये गए हैं।

(ग) जीवन बीमा निगम इसकी जांच पड़ताल कर रहा है।

**भारत में विदेशों के पंजी निवेश पर लाभ**

2678. श्री ज्ञानेश्वर प्रसाद यादव :

**श्री माधवराव सिधिया :**

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत में अमरीकीपूजी निवेश पर जो लाभ वर्ष 1971 में 14 2 प्रतिशत था, वह वर्ष 1972 में बढ़कर 15 8 प्रतिशत हो गया था ?

(ख) क्या इस प्रकार के पूजी निवेश से प्राप्त लाभ की दर विश्व में सब से ऊँची दरों में से है ,

(ग) सरकार द्वारा इस सम्बन्ध में क्या कार्यवाही की जा रही है , और

(घ) क्या भारत में कुछ देशों के पूजी निवेश पर भी लाभ की दर बढ़ाई गयी है ; और

(ङ) यदि हाँ, तो प्रत्येक देश में निवेश पर लाभ की दर में कितनी-कितनी वृद्धि हुई है ?